

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

TWENTIETH REPORT

(Presented on 26-7-1978)

The Business Advisory Committee held a sitting on Wednesday, the 26th July, 1978.

2. The Committee recommend the allocation of time to the following items of Government Legislative business as shown against each:—

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| (1) The Water (Prevention and Control of Pollution) Amendment Bill, 1978. (<i>Consideration and passing</i>) | 2 hours |
| (2) The Coconut Development Board Bill, 1978. (<i>Consideration and passing</i>) | } 2 hours |
| (3) The Copra Cess Bill, 1978. (<i>Consideration and passing</i>) | |
| (4) The Britannia Engineering Company Limited (Mokameh Unit) and the Arthur Butler and Company (Muzafferpore) Limited (Acquisition and Transfer of Undertakings) Bill, 1978. (<i>Consideration and passing</i>) | 1½ hours |
| (5) The Employment of Children (Amendment) Bill, 1978, as passed by Rajya Sabha. (<i>Consideration and passing</i>) | 1½ hours |
| (6) The Repealing and Amending Bill, 1978, as passed by Rajya Sabha. (<i>Consideration and passing</i>) | 1 hour |

NEW DELHI;
July 26, 1978.
Sravana 4, 1900 (Saka).

K. S. HEGDE,
Chairman,
Business Advisory Committee.